

**INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "H": NEW DELHI**

**BEFORE
SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER
AND
MS. ASTHA CHANDRA, JUDICIAL MEMBER**

ITA Nos. 5209 & 5210/Del/2019
Asstt. Years: 2014-15 & 2015-16

Hemant Vasisht, Plot No. 339/2,3, Mehrauli Road, Opp. SBI, Gurgaon Haryana-122001 PAN ACZPV4871B (Appellant)	Vs.	ITO ward-2(1) Gurgaon. (Respondent)
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Assessee by:	Written application
Department by :	Shri M. Baranwal, CIT(DR)
Date of Hearing	29.08.2022
Date of pronouncement	29.08.2022

ORDER

PER ASTHA CHANDRA, JM

The above two appeals filed by the assessee are directed against the order of the CIT(Appeals)-1, Gurgaon dated 24.04.2019 and 23.04.2019 relating to the assessment years 2014-15 and 2015-16 respectively.

2. The Ld. AR for the assessee, vide letter dated 18th August, 2022 has requested for withdrawal of the appeals on the ground that the assessee has opted to settle the dispute relating to the tax arrears for the assessment years under consideration under the Vivad Se Vishwas Scheme, 2020 and

the order for full and final settlement of tax arrear in Form No. 5 has already been issued by the Department. A copy of the order in Form - 5 is also filed.

3. The Ld. CIT-DR has no objection for withdrawal of the appeals.
4. In view of the above, we accept the request of the assessee for withdrawal of the appeals and the appeals are dismissed as withdrawn.
5. In the result, the appeals of the assessee are dismissed.

Order pronounced in the open court at time of hearing itself i.e. on 29th August, 2022.

sd/-

sd/-

**(N.K. BILLAIYA)
ACCOUNTANT MEMBER**

**(ASTHA CHANDRA)
JUDICIAL MEMBER**

Dated: 29/08/2022

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1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi

Date of dictation	
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr. PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	
Date on which the fair order comes back to the Sr. PS/PS	

Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	